

OA 753/2005

Prashant Kumar

Vs.

Union of India & Ors.

O R D E R

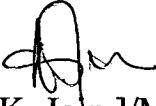
Date of order : 04.01.2011

Shri Girish Pandey, JC of Shri Amit Srivastava, ld. Counsel for the applicant.

Shri N.K. Sinha, ld. Counsel for the respondents.

Shri Pandey submits that he has got no instruction from the applicant, and in the circumstance, the OA may be dismissed.

In view of the submission made, the OA is dismissed.


[A.K. Jain]/M[A]

srk.


[Anwar Ahmad]/M[J]